

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

REVIEW APPLICATION NO.170/00023/2018

IN

ORIGINAL APPLICATION NO.170/01052/2015

DATED THIS THE 31ST DAY OF JULY, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI DINESH SHARMA, MEMBER (A)

A.M. Hegde,
Aged 59 years,
S/o Manjunatha Hegde,
Postal Assistant,
Office of the PMG,
NK Region,
Dharwad – 580 001.

.....Applicant

(By Advocate Shri B. Venkateshan)

Vs.

1. The Union of India & others
Represented by the Secretary,

Department of Posts,
New Delhi – 110 001.

2. The Chief Postmaster General,
Karnataka Circle,
Bangalore – 560 001.

3. The Postmaster General,
North Karnataka Region,
Dharwad – 580 001.

....Respondents

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

Heard. The matter is in a very small compass. The applicant was given a promotion but later on some others were also brought into the net by a merger but that will not take away the benefit of the promotion enjoyed by the applicant. Merely because some others were also given a benefit cannot seem to be diminishing the benefit received by the applicant.

2. Therefore there is no ground in the RA. The RA is dismissed. No order as to costs.

(DINESH SHARMA)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

Annexures referred to by the applicant in RA No. 170/00023/2018

Annexure RA1 Copy of the order dated 20.09.2016 in O.A. No. 1052/2015

Annexure RA2 Copy of the letter dated 23.08.2013

Annexure RA3 Copy of the order dated 27.11.2017 in O.A. No. 853/2016

Annexure RA4 Copy of the judgment dated 04.02.2015 in Writ Petition No. 30629/2014

Annexure RA5 Copy of the judgment dated 16.08.2016 in SLP No. 4848/2016

Annexure RA6 Copy of the judgment dated 13.09.2017 in Review Petition No. 3939/2017

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